

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CP No. 67(ND) 14

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
01.05.2018

NAME OF THE COMPANY: Daljit Singh Bawa & Ors Vs. M/s Rising Star
Constructions Co. Lvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398


S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

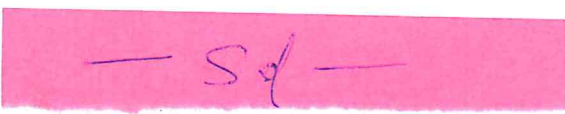
Present for the Petitioner: Mr. S.N. Mookherjee, Sr. Advocate
Mr. Ankur S. Kulkarni, Mr. Shaunak Mitra *
Ms. Shweta S. Parihar, Advocates

Present for the Petitioner: Mr. K. Datta & Mr. Shantanu Parashar for R-
2 to 4
Mr. Vivek Malik for R-5
Mr. Arun Kathpalia, Sr. Advocate
Ms. Sonia Dube, Mr. Shtadur Chakraborty,
Ms. Harshita Verma, Advocates for R-6
Mr. Swapnil Rupla &
Ms. Ankita Sinha, Advocates for R-8

ORDER

Part arguments of the petitioner have been heard. To continue on 4th of
May, 2018 at 2.00 P.M.


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)